## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/129&130/CAA/2017

NAME OF THE PETITIONER(S)

: KARTHIK FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: IMPERIAL CONSULTANTS AND SECURITIES P LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Asur Rom

REPRESENTATION BY WHOM

K. WANIVANNAN

AR FOR OZ

council for the petitioner

ABIGHER RAMAN R

PAWAN THABAKH

for HARISHANIGAR MANI

## ORDER

Counsel for petitioner present and prayed for time to make submissions. Representative of Official Liquidator present. Time is enlarged at request. Put up on 29.11.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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